

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.206/252/HDB/2017
NAME OF THE COMPANY	Infinite Linked Solutions Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kritice Stora	PCS	Kritiki, SILE graitica	d'atriu

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Ms.Kritika Sharma, Learned PCS for the Petitioner and None appeared for the Respondent.

RoC report is still awaited. Case is posted to 16.01.2018.

Member (T)

Member (J)

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